

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.239 - IA/541(AHM)2022
in
CP(IB) 566 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Prutha Enterprise

.....Applicant

V/s

Origin Formulations Pvt Ltd

.....Respondent

Order delivered on: 06/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Natasha Shah, Adv.

For the Income Tax : Ms. Kinjal Vyas, Adv. i/b Ms. Maithili Mehta, Adv.

For Union Bank of India :

ORDER

IA/541(AHM)2022

Ld. Counsel for the applicant submitted that they have complied the earlier order and filed affidavit.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)